

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1154/252(ND)/2018

IN THE MATTER OF:

**Asst. Commissioner of Income Tax (M/s Abcindya Network Pvt. Ltd.)
...PETITIONER**

vs

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 29.08.2019

Coram:


**Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)**

**For the Petitioner : Easha Kadian, Mrs. Lakshmi Gurung, Adv.
For the Corporate Debtor :
For the ROC : Mr. M. Yadubhushana Rao, AROC**

ORDER

Proxy counsel for Income Tax Department as well as AROC are present.

The matter is posted to 11.09.2019.


**(V.K. Subburaj)
Member (T)**


**(P.S.N. Prasad)
Member (J)**